

Name of the Corporate Debtor: BOHRA INDUSTRIES LIMITED; Date of Commencement of CIRP: 05-09-2019; List of Creditors as on: 16-07-2020

[\(Please click here for previous Lists of Creditors\)](#)

(Filing under clause (ca) of sub-regulation (2) of regulation 13 the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016

Sl. No.	Category of Creditor	Summary of Claims Received		Summary of Claims Admitted			Amount of Contingent Claims	Amount of Claim Not Admitted	Amount of Claims under Verification	Details in Annexure (Only PDF)
		No. of Claims	Amount	No. of Claims	Amount	% Share in Total Amount of Claims Admitted				
1	Secured financial creditors belonging to any class of creditors							0		NA
2	Unsecured financial creditors belonging to any class of creditors							0		NA
3	Secured financial creditors (other than financial creditors belonging to any class of creditors)	1	707242379	1	707242379	92.54		0		NA
4	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)							0		NA
5	Operational creditors (Workmen)							0		NA
6	Operational creditors (Employees)	12	4544895	10	1865486	0.24		2679409		NA
7	Operational creditors (Government Dues)	2	32865338	2	32865338	4.30		0		NA
8	Operational creditors (other than Workmen and Employees and Government Dues)	39	175608856	36	19518342	2.55		7767472	148323042	NA
9	Other creditors, if any, (other than financial creditors and operational creditors)	1	5154357	1	2725002	0.36		2429355		NA
Total		55	925415825	50	764216547	100.00		12876236	148323042	